

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 43 OF 2018

Dated: 09th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Matrugupta Mishra
Ms. Ankita Bafna
Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s)

: Ms. Suparna Srivastava for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **27.08.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/pk